

adopted to control the floods and the regular loss of life and property?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). National water policy adopted in September, 1987, while dealing with flood management states that there should be a master plan for flood management for each flood prone basin. Further, it states that while physical flood protection works, like, flood control reservoirs, embankments and dikes will continue to be necessary, emphasis should be on non-structural measures, like, establishment of flood forecasting network and flood plain zoning to regulate settlement and economic activity so as to minimise loss of life and property and to reduce recurring expenditure on flood relief. A suitable mix of these measures is adopted according to the requirements of the individual basin.

Hostel Accommodation to Government Employees

2452. SHRI C. SRINIVASAN: Will the

Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to provide hostel accommodation on priority basis to all Government servants whose services are frequently transferable;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of hostel facilities available from them in class 'A' and class 'B' cities at present?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No, Sir.

(b) and (c). In view of the acute shortage of General Pool Accommodation it is not possible to give any priority to all the transferable officers.

(d) The details of hostel facilities available is as follows:

Class 'A' cities

Delhi	—	1914 suites
Bombay	—	138 suites
Madras	—	42 suites
Calcutta	—	84 suites
Bangalore	—	45 suites

Class 'B' city

Lucknow — 44 suites